NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 07.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA)No.16/ BB/2017	-	Admission	230/232	Arris India Pvt. Ltd.

NAME (IN CAPITAL) NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. SAUI. P. JOHN SPILEGE Advocale An position.

The matter is listed today for admission. Counsel for petitioner is present. He has filed a memo.

List it for consideration on 13.07.2017.

MEMBER (J)